

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/161/2016

NAME OF THE PETITIONER(S) : Easwaramurthy Arumugam & 4 others

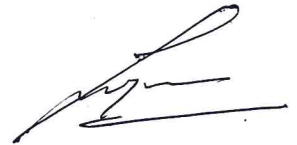
NAME OF THE RESPONDENT(S) : M/s Sree Thirumalai Electronics Pvt Ltd & 7 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Mr. V. Mahesh
Represented by
Priyadarshini N

Counsel for Petitioner



ORDER

Ms N Priyadarshini, proxy representing Shri V Mahesh, counsel on record for petitioner present and sought time for filing a memo of compromise entered into between the parties by the next date of hearing. Time extended at request. Put up on **07.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)